

prescribed proformae from the various Ministries of Government of India and State Governments/Union Territories thereby committing the availability of requisite resources for setting up a new KV as well as the necessary approval of the competent authority and not on the criteria of State-wise/District wise/Block-wise or Tribal dominated districts-wise etc.

(c) and (d) Do not arise.

Incident of crime against women

‡3531. SHRI RAGHUNANDAN SHARMA:

SHRI OM PRAKASH MATHUR:

Will the Minister of RAILWAYS be pleased to state:

(a) whether incidents of crime against women in running trains, including local trains, have come to notice;

(b) if so, the details thereof and the number of such incidents along with number of persons arrested during the last three years and the current year, zone-wise;

(c) whether there is shortage of manpower and adequate modern monitoring equipments in Railway Protection Force;

(d) if so, the details thereof and the steps taken/being taken by Railways in this regard; and

(e) the other measures taken/being taken by Railways to ensure the security and safety of female train passengers?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY): (a) and (b) Yes, Sir. The number of cases of crime against women reported in running trains including local trains over Indian Railways are given in the Statement (*See below*).

(c) and (d) Policing on Railways is a State Subject and prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains including creation of secure

‡ Original notice of the question was received in Hindi.

environment for women are, therefore, the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP) of the States concerned. However, Railway Protection Force supplements the efforts of Government Railway Police by deploying its staff for escorting of important trains in affected areas and access control duties at important and sensitive stations.

As arising and filling up of vacancies is a continuous process, necessary measures have already been initiated for filling up of existing vacancies as well as newly created posts in the Railway Protection Force.

To strengthen manpower in the RPF, 5857 additional posts including 723 posts to strengthen security of Kolkata Metro have been created. Besides, a proposal for creation of 3243 additional posts has been forwarded to the Ministry of Finance for raising of 3 additional RPSF Battalions and 8 Manila Coys.

An Integrated Security System consisting of electronic surveillance of vulnerable stations through Close Circuit Television Camera Network, Access Control and Anti-sabotage checks has been finalized to strengthen surveillance mechanism over 202 sensitive and vulnerable Railway stations.

Other measures initiated in recent past to strengthen railway security include procurement of modern security related equipment, setting up of an All India Security Help Line, networking of RPF Posts and Security Control Rooms, up-gradation of RPF training centres and creation of additional posts etc.

(e) The following measures are being taken by the Railways to ensure security of women passenger:

1. 1275 trains are escorted by RPF daily on an average, in addition to 2200 trains escorted by Government Railway Police of different States.
2. Ladies special trains are being escorted by lady RPF staff, wherever available in sub-urban sections over Central, Eastern, Northern, Western and Southern Railways.
3. Sensitization through awareness campaigns amongst the front line Railway Staff like ticket checking staff, RPF and on-board employees who have constant interference with the travelling public towards crime against women is being done.

4. Security Help-Line numbers have been set up in the Zonal Control Rooms over some zonal railways to facilitate the passengers especially the lady passengers to inform about any untoward incidents. The numbers of such security help-lines have been displayed at conspicuous places of important Railway stations and in the coaches of trains.
5. Regular drives are being conducted to prevent entry of male passengers in ladies compartments and if found, they are prosecuted under the provisions of the Railways Act.
6. The train escorting parties have been briefed to keep extra vigil on the ladies coaches en-route and at halting stations.
7. Regular coordination meetings are held with State Police at all level to ensure proper registration and investigation of crime by Government Railway Police.

Statement

The number of cases of crime against women reported in running trains including local trains over Indian Railways reported during the years 2010, 2011, 2012 and 2013 (Upto March)

Railway	Year	No. of cases of Rape	No. of cases of Molestation	No. of cases of Eve-teasing	No. of persons arrested
1	2	3	4	5	6
Central	2010	0	13	4	15
	2011	1	6	1	4
	2012	0	14	6	9
	2013*	0	7	0	7
Eastern	2010	0	6	0	11

1	2	3	4	5	6
	2011	0	7	0	6
	2012	1	5	1	8
	2013*	0	10	0	11
East Central	2010	0	0	0	0
	2011	0	5	1	13
	2012	1	5	0	4
	2013*	1	7	1	21
East Coast	2010	0	2	0	3
	2011	0	2	1	3
	2012	0	3	0	8
	2013*	0	0	0	0
Northern	2010	0	1	15	17
	2011	0	1	11	11
	2012	0	8	14	28
	2013*	0	6	2	9
North Central	2010	0	3	1	4
	2011	0	2	1	3
	2012	0	3	2	6
	2013*	0	1	0	1
North Eastern	2010	0	1	0	1
	2011	0	1	0	1
	2012	0	1	0	4

1	2	3	4	5	6
	2013*	0	2	0	2
Northeast	2010	0	2	0	2
Frontier	2011	0	1	1	2
	2012	0	1	0	1
	2013*	0	4	0	2
North Western	2010	0	0	0	0
	2011	1	3	1	12
	2012	0	6	5	7
	2013*	0	0	10	10
Southern	2010	0	10	9	22
	2011	0	29	12	41
	2012	0	45	13	58
	2013*	0	7	7	13
South Central	2010	0	2	1	6
	2011	0	0	3	9
	2012	0	0	4	18
	2013*	0	4	0	1
South Eastern	2010	0	0	0	0
	2011	1	0	0	2
	2012	0	0	0	0
	2013*	0	2	0	2

1	2	3	4	5	6
South East Central	2010	0	1	0	3
	2011	0	1	0	0
	2012	1	5	0	9
	2013*	0	1	0	1
South Western	2010	0	0	0	0
	2011	0	0	0	0
	2012	2	1	0	2
	2013*	0	0	0	0
Western	2010	0	4	0	6
	2011	0	3	2	5
	2012	0	3	0	3
	2013*	0	8	0	7
West Central	2010	0	7	0	9
	2011	0	11	0	7
	2012	2#	19	1	20
	2013*	0	1	1	2

* Statics pertaining to the year 2013 is upto March.

Out of 02 cases reported in 2012 over West Central Railway, 01 case was pertaining to 2009 but complaint lodged in 2012.

Train protection and warning system

3532. SHRI K.C. TYAGI:

SHRI AVTAR SINGH KARIMPURI:

Will the Minister of RAILWAYS be pleased to state:

(a) the details of installations of Train Protection and Warning System (TPWS) in trains to prevent accidents;